

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT-III

34. C.P.(IB)-4475(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.01.2020**

NAME OF THE PARTIES: Altico Capital India Ltd

v/s.

Nirmal Lifestyle Holding Pvt Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for both the parties present.

Counsel for the Respondent directed to file reply, otherwise the matter shall be heard ex-party and appropriate order shall pass on merits. List this matter on 12.02.2020.

SD/-

SHYAM BABU GAUTAM
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)